## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2018

NAME OF THE PETITIONER(S)

: AZHISHAN PHARMA PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 H. VIJAY PRASAD

Pacticing Company Secretary Petitiones

B. Sanata bah Course & reproclars

**ORDER** 

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc